

46. [Transferred to the 3rd June, 1971],

VACANCIES OF JUDGES IN SUPREME COURT

47. SHRI AR. TUN ARORA :
DR. SALIC- RAM :
SHRI RAJENDRA PRATAP
SINHA :

SHRI KRISHAN KANT :

Will the Minister of LAW AND JUSTICE/farft; rfx Wl fl'cft be pleased to state :

(a) the number of vacancies of Judges in the Supreme Court as at present;

(b) the time since when they are lying vacant; and

(c) the time by when they are likely to be filled up ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE/ fafsR ?fR 5*nor jfaFW R Trwt qfft (SHRI NET! RAJ SINGH CHAUDHURY) : (a) Three.

(b) The first vacancy arose on 17-12,-1970, the second vacancy on 22-1-1971 and the third vacancy on 5-2-1971.

(c) Appointments to two vacancies have been finalised and will be notified shortly. Necessary proposal in respect of the third vacancy is awaited from the Chief Justice of India.

TUBE RAILWAY IN DELHI

48. SHRI PRANAB KUMAR MUKHERJEE : Will the Minister of RAILWAYS/*,* mt be pleased to refer to the reply to Unstarred Question No. 6 given in the Rajya Sabha on the 29th March, 1971, and state:

(a) whether the recommendations of the Metropolitan Transport Team have since been submitted to Government; and

(b) if so, the details of the recommendations and the action taken by Government thereon? »

THE MINISTER OF RAILWAYS/**

<*5I(SHRI K. HANUMANTHAIYA): (a) No. (b) Does not arise.

5RSS/71—5

रिहायशी स्थान प्राप्त रेल कर्मचारी

49.श्री राम सहाय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि भारतीय रेल के कितने प्रतिशत कर्मचारियों को क्वार्टर दे दिये गये हैं और क्या यह प्रतिशतता हर रेलवे में अलग अलग है ?

[RAILWAY EMPLOYEES PROVIDED WITH RESIDENTIAL ACCOMMODATION

49. SHRI RAM SAHAI : Will the Minister of RAILWAYS/^* *T5ft be pleased to state that the percentage of employees of the Indian Railways who have been provided with residential accommodation and nether this percentage differs from Rail ..y to Railway?]

रेल मंत्री (श्री के० हनुमन्तैया) : सूचना इकट्ठी

की जा रही है और सभा-पटल पर रख दी जायेगी ।

t[THE MINISTER OF RAILWAYS^ ^ (SHRI K. HANUMANTHAIYA) : The information is being collected and will be laid on the Table of the Sabha.

EX-FACTORY PRICE OF PASSENGER CARS

50. SARDAR GURCHARAN SINGH TOHRA :

SHRI K. CHANDRASEKHARAN-

SHRI SITARAM JAIPURIA :

SHRI S.A. KHAJA MOHIDEEN :

Will the Minister of INDUSTRIAL DEVELOPMENT/afeffiffp f^rrer mt be pleased to state :

(a) whether it is a fact that ex-factory price of passenger car with an 85 per cent indigenous content in India is 120 per cent higher than those produced in Europe;

(b) if so, what are the reasons therefor;

(c) whether any survey or analysis has been made by Government to know the basic causes of high cost structure of the Indian cars, and

(d) if so, the details thereof?

f[] English translation.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ssjfcjtfii* m^px fl WU *rai (SHRI GHANSHYAM OZA) : (a) A comparison of the ex-factory prices of cars manufactured in the country with those produced in Europe is not possible as the models of the car currently under production in the country are no longer produced abroad. It is, however, a fact that the prices of cars produced in India are somewhat higher than the prices of comparable models of cars produced in foreign countries.

(b) to (d) No specific survey or studies to investigate into the basic causes of high prices of Indian cars have been undertaken, but the subject has been covered in the cost investigations carried out by the Tariff Commission during the years 1967 and 1968 and by the Car Prices Inquiry Commission during the year 1970. The main reasons for the high cost of production of cars in the country include the low volume of production, the higher prices of plant and machinery, the higher costs of production of components, the higher prices of raw materials and the higher incidence of taxation.

51. [Transferred to the \st June, 1971].

SURVEY ON SECUNDRABAD-NADIKUDE LINE

52. SHRI V.B. RA.IU : Will the Minister of RAILWAYS/^ tfcft be pleased to state :

(a) whether the survey which was undertaken by Government to connect Secundrabad with Nadikude on the South Central Railway has been completed; and

(b) if so, the time by when the construction of the line is expected to be taken up?

THE MINISTER OF RAILWAYS/^ »fcft (SHRI K. HANUMANTHAIYA) : (a) Yes.

(b) The survey reports are, at present, under the examination of the Railway Board. A decision regarding the construction of this project will be taken after the examination of the reports is completed.

इंजीनियरी उद्योग में अतिरिक्त उत्पादन के सम्बन्ध में इंजीनियरिंग एसोसियेशन आफ इंडिया के अध्यक्ष का वक्तव्य

53. श्री मान सिंह वर्मा : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इंजीनियरिंग एसोसियेशन आफ इंडिया के अध्यक्ष श्री सत्यपाल ने हाल में कहा है कि यदि इंजीनियरी उद्योग को अपनी पूर्ण उत्पादन क्षमता तक काम करने दिया जाय तो 500 करोड़ रुपये तक के मूल्य का अतिरिक्त उत्पादन हो सकता है; और

(ख) यदि हाँ, तो सरकार की प्रतिक्रिया क्या है और उसके द्वारा इस सम्बन्ध में क्या पग उठाये जा रहे हैं ?

T[STATEMENT BY CHAIRMAN, ENGINEERING ASSOCIATION OF INDIA REGARDING ADDITIONAL PRODUCTION IN ENGINEERING INDUSTRY

*53. SHRI MAN SINGH VARMA : Will the Minister of INDUSTRIAL DEVELOPMENT/sn^rrfTO fopra »rat be pleased to state :

(a) whether it is a fact that the Chairman of the Engineering Association of India, Shri Satya Pal has recently stated that there could be an additional production of the order of Rs. 500 crores per year if the engineering industry is allowed to work to its full production capacity; and

(b) if so, what is the reaction of Government and what steps are being taken by them in this regard?]

औद्योगिक मंत्रालय में राज्य मंत्री (श्री घन-श्याम श्रोत्रा) : (क) श्री सत्य पाल जी ने अन्य बातों के साथ यह भी कहा कि इंजीनियरी उद्योगों के उत्पादन को बढ़ाने की भी गुंजाइश है।

(ख) उत्पादन को बढ़ाने की दृष्टि से सरकार ने लाइसेंस नीति को उदार कर दिया है जिसके अनुसार ऐसे एकक जिनका विनियोजन 1 करोड़ रुपये से कम है कुछ शर्तों के अधीन लाइसेंस

t[] English translation.